

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(29)

C.P. No. 419/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Mukesh Shah
V/s
Registrar of Companies, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	S. P. KUMAR	ROC, Mumbai on behalf of ROC, Pune.	H
②	PRACHI WAZALWARA/w ABHAY WADHWA	ADVOCATE FOR PETITIONER	ABWadhwa

ORDER

CP No.419/252(3)/NCLT/MB/MAH/2017

Heard the Petitioner and the Registrar of Companies, Mumbai (on behalf of
ROC, Pune). Reserved for orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)